



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,11th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH-I]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/836/2020 WITH LCR & PB, FIXED	ABU BAKKAR SIDDIQUE @ ABU BAKKAR SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D BARUA MS K BORKOTOKY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
2	PIL(Suo Moto)/4/2020 FIXED	XXX Versus IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
3	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 11/05/2021

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2846/2021 B/O	SHAFIQR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K TIWARI MR. A R GOGOI	SC, FOREST
2	WP(C)/2912/2021 (PDF), FIXED	INDRAJIT SAIKIA AND ANR Versus THE NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, RAILWAY
3	WP(C)/2941/2021 (PDF), B/O	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
4	WP(C)/2942/2021 (PDF), B/O	M/S BDS STEEL Versus ASSAM POWER DISTRIBUTION CO. LTD AND 4 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL
<u>ORDERS</u>				
5	Cont.Cas(C)/49/2021 B/O	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MS. K JAIN	
6	I.A.(Civil)/1058/2021 (PDF), B/O in WP(C)/5507/2020 WITH WP(C)/5507/2020	M/S TECHNO CANADA INC. Versus OIL INDIA LIMITED AND 2 ORS. M/S TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS	MR. A DAS MR. A DAS	SC, OIL SC, OIL

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1029/2021 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
2	Bail Appln./1069/2021 (PDF COPY), B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN	PP, ASSAM
MOTION				
3	AB/1128/2021 B/O	SAIDUR RAHMAN @ SAYADUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR R ISLAM	PP, ASSAM
4	AB/1272/2021 B/O	AKKAS ALI @ AKKAS ALI AHMED Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
5	AB/1293/2021 B/O	ASIF ABDULLAH @ ASIF ALI Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
6	AB/1367/2021 (PDF COPY), B/O	MOJAHER HUSSAIN KHAN @ MOJAHER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
7	AB/1370/2021 (PDF COPY), B/O	EKRAM ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./856/2021 B/O	ASHRAFUL HOQUE Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
9	Bail Appln./867/2021 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
10	Bail Appln./870/2021 FIXED	TINKU BHUSAN NATH Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
11	Bail Appln./897/2021 B/O	RAMEN BORUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM

12	Bail Appln./942/2021 B/O	MD. MOINUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
13	Bail Appln./964/2021 B/O	MOZAFOR ALI @ MD. MUJAFFAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
14	Bail Appln./973/2021 B/O	GANESH DEBNATH Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
15	Bail Appln./1016/2021 B/O	MD. BHAINUR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. S ALIM MR. B HUSSAIN MR A HAQUE	PP, ASSAM

BAIL HEARING

16	AB/168/2021 B/O	SADDAM ALI AND 4 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
17	AB/1243/2021 B/O	JAHIDUL ISLAM AND 19 ORS Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

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MOTION (BA)				
1	Bail Appln./1002/2021 FIXED	MALEK UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
WITH				
2	Bail Appln./977/2021	JALAL UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	Bail Appln./1013/2021 B/O	RAKESH CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./1058/2021 (PDF COPY), B/O	MD. IJAJUL HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
5	Bail Appln./1068/2021 (PDF COPY), B/O	AIJO ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
MOTION				
6	AB/1073/2021 B/O	SUDIP BISWAS Versus THE NATIONAL INVESTIGATION AGENCY	MS. T SOM MR. P TELI	SC, NIA
7	AB/1291/2021 B/O	BINOD TALUKDAR AND 5 ORS Versus THE STATE OF ASSAM	MR. S AHMED MD M ALI MD Y ALI	PP, ASSAM
8	AB/1353/2021 (PDF COPY), B/O	FAISAL AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. N DHAR MR. T U LASKAR	PP, ASSAM
9	AB/1369/2021 (PDF COPY), B/O	ACHYUT MORAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
10	AB/1371/2021 (PDF COPY), B/O	ADITYA KUMAR GUPTA Versus THE STATE OF ASSAM	MR M CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./438/2021 B/O	MD. SAHIBUDDIN @ KAZI SHIHAB UDDIN Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM

12	Bail Appln./468/2021 B/O	MUSTT NAJIMA BEGUM @ NESIMA BEGUM Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
13	Bail Appln./708/2021 (SCANNED COPY OF CASE DIARY AND STATUS REPORT), FIXED	MOFIDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
14	Bail Appln./762/2021 (PDF COPY), B/O	AJGOR ALI Versus THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN MS M BEGUM	PP, ASSAM
15	Bail Appln./969/2021 B/O	BHASKAR DEB Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
16	Bail Appln./989/2021	BIBEKANANDA KONWAR Versus THE STATE OF ASSAM	MR. P MAHANTA MR. C M MAHANTA	PP, ASSAM
17	Bail Appln./995/2021 (PDF COPY), B/O	RUBUL ALI Versus THE STATE OF ASSAM	MR. D GOGOI MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
18	Bail Appln./1049/2021 FIXED	MD. RAJU ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. S SAIKIA	PP, ASSAM
BAIL HEARING				
19	AB/744/2021 B/O	SUKUR ALI Versus THE STATE OF ASSAM	MS A ZAHAN S I AKAND	PP, ASSAM
20	AB/1040/2021 B/O	MAHESWAR BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR B C MUCHAHARY	PP, ASSAM

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